may I know whether it has come to the notice of Government thnl hund'fds and thousands oi" lecturers arc; stagnating as lecturers for the last fifteen to twenty years in many Universities and in many Government colleges and what remedy he has to improve their position?

Oral Answrs

PROF. V. K. R. V. RAO: The Pavate Committee

(Interruptions)

श्री राजनारायणः श्रीमन, दस मिनिट के ऊपर चला गया है।

MR. CHAIRMAN: The time is up. I am trying to see that those who do not get up very often are also given a chance.

श्री राजनारायण: श्रीमन, पिछले क्वेश्चन पर, जो लीगल गेम्बलिंग सरकार करा रही है उसके बारे में था, आपने मेरा नाम नोट किया था लेकिन आपने फिर पूछने नहीं दिया और अंब...

MR. CHAIRMAN: Now, sit down. Next question.

PROF. V. K. R. V. RAO: Thank you Sir.

SHRI MULKA GOVINDA REDDY: Sir, he has not answered my question.

PROF. V. K. R. V. RAO: What can I do? I have to obey the Chair.

SHRI AKBAR ALI KHAN: Sir, the question must be answered.

MR. CHAIRMAN: All right.

PROF. V. K. R. V.RAO: I was saving before I obeyed your order that the Pavate Committee has not dealt with this question of studentlecturers on the one hand and readers and stress upon chartered flights. professors on the other and they felt that the present staffing pattern did not give adequate provision for readers and professors a id therefore they wanted to raise the ratio of what they call the senior teaching staff to the junior teaching staff. If these recommendations get accepted it will also be helpful to somr-extent in dealing with the problem which the hon. Member has referred to.

*409. [The questioner [Shri Niranjan Verma) was absent. For answer, vide cols. 3268-3269 infra]

to Qitestvms

BOOST TO TOURIST TRADE

♦410. SHRI S. S. MARISWAMY: SARDAR RAM SINGH: SHRI M. K. MOHTA: f

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether the Government of India have prepared a scheme for non-scheduled chartered flights from all over the world for those intending to travel for sight-seeing purposes in our country:
- (b) if so, whether the scheme is expected to give a boost to our tourist trade; and
- (c) whether any assessment has been made as to the increase in foreign exchange earnings as a result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SHRIMATI) SAROJINI MAHISHI): (a) Yes, Sir, the Government have authorised the landing of 52 non-scheduled tourist charters per year from abroad.

(b) and (c) The relaxation is expected to increase the flow of tourists into the country. It is, however, difficult to assess at this stage the exact quantum of increase in foreign exchange earnings as a result of this measure.

SHRI M. K. MOHTA: May I ask the hon. Minister whether apart from allowing the landing of chartered flights the Government has taken any positive steps to encourage the flow of chartered flights into India and with this end in view whether they have taken any steps abroad to organise conducted tours of

DR. KARAN SINGH: It is not really for the teacher ratio in colleges. My impression is it Government to organise conducted tours but we varies-I am speaking from memory-from 1 are in touch with the travel agents abroad who to 17 or 18 to as much as 1 to 24 or 25. What do make these arrangements and as part of our they considered was ! the ratio between promotional campaign we are trying to lay

> SHRI A. G.KULKARNI: In this connection of tourist traffic may I know whether the Government is really aware of the impact of the tourist traffic on foreign

> tThe question was actually asked on the floor of tlie House by Shri M. K. Moht_a.

exchange earnings and is it not proper for the Go/ernment to devise certain methods which will really attract the foreigners? The Pacific Travel Association is there. There are certain reports in the U.S.A. that the tourists do not feel attracted to this country at all and in view of this may I know whether the Minister is really interested in creating attractions for them? And that attraction is not just cock and bull stories and yoga but night clubs because at least .. .

Oral Answers

{Interruptions)

MR. CHAIRMAN: You are making a speech.

SHRI A. G. KULKARNI: I want to know from the hon. Minister whether he has got positive and specific arrangements for opening night clubs in this country so that foreign tourists Can be attracted?

SHRI ARJUN ARORA: Shri Kularni is prepared to organise a night club.

श्री राजनारायण: श्रीमन, यह सवाल इसस उठता है ? अनावश्यक सवालों का अवाब आव दिलकाएं, यह सही नहीं है । 🚕

श्री ओम् मेहताः अपको यह कहने का अधिकार नहीं है।

DR. KARAN SINGH: Sir, the general question of increasing India's tourist attraction is certainly under very active consideration. A great deal of course will depend upon the resources that are allotted to us in the Fourth Plan. As far as night clubs specifically are concerned I think it is an undertaking which is best left to the private

श्री राजन।रायण : कोआपरेटिव सेक्टर में दिलाया जाय कुलकर्णी के पास ।

Minister to...

does not know about night clubs ho.v can agement from Government on this. he express any opinion?

लेना चाहना हं। जो नाइट क्लब की जानकारी लेना चाहते हैं, वे इस देश को तबाह करके रहेगे।

SHRI A. D. MANI: Sir, may I refer th Minister to part (cj of the question which asks whether any assessment has been made as to the increase in foreign exchange earnings as a result thereof? The Minister is aware that the jumbo jets are expected to come into operation in 1970-71 and the Indian Airlines Corporation would not be able with its present aircraft to handle the increased tourist traffic but in spite of that the Indian Airlines Corporation has delayed taking a decision on the purchase of medium range fast jets which will cost about Rs. 20 crores, a truly worth while investment for increasing the tourist traffic. Why has the Indian Airlines Corporation not tried to renovate and modernise its fleet?

to Ouestions

DR. KARAN SINGH: Sir, does this airse from this question?

MR CHA1FM/N: No. i < c' < ei ro j arise.

SHRIMATI LALITHA (RAJAGOPA-LANj: Just now the hon. Minister said that he is having some private talks with the travel agents abroad though the Government has not contemplated or has prepared any scheme. In other foreign airlines they have the fly now-pay later scheme and I would like to know whether such a scheme will be introduced by us also in order to boost tourist attraction to our country as well as to earn more foreign exchange.

DR. KARAN SINGH: The fly-now-paylater scheme is a commercial instrument used by many airlines. I am not sure whether Air India does it or not. I will certainly look into it. However, let me clarify that these chartered flights have nothing to do with the general commercial airlines. They are an entirely separate type of undertaking.

SHRI P. C. MITRA: Just now the hon. Minister said that he will leave the organisation of night clubs to the private sector. Is it the policy of the Government to SHRI A. D. MANI: Sir, may I refer the encourage night clubs in the private sector?

DR. KARAN SINGH: I doubt if the SHRI A. G. KULKARNI: If the Member private sector requires any specific encour-

DR. (MRS) MANGLADEVI TAL-WAR: भी राजनारायण: कुलकर्णी का यह कहना I am not referring to the different items that have been suggested by Members. There सहो है कि नाइट क्लब की जानकारी मुझको appears to be some report in the papers that नहीं है और नहीं मैं नाइट क्लब की जानकारों the service in the hotels and other places is not satisfactory. In regard

to the tourist sight-seeing programmes the tourist or anybody who comes to this country would like to enjoy, they are finding it difficult. Would the Minister kindly pay attention to the ordinary services in the hotels? When they go shopping, they are no: pleased. The people who go with the tourists feel that they have a lot of money and they can charge them any amount. Would he look into these so that the tourist traffic is facilitated? Regarding the restrictions on drinks, we find tliat the tourists find it difficult on account of the restrictions in Madras and other places because they are used to drinks and though the Government of India have not imposed any restrictions on them yet there are some difficulties in this regard. So I would like the Minister's answer in this regard.

Oral Answrs

DR. KARAN SINGH: I have no hesitation in admitting that our tourism infra-structure in the country which includes many items that the Member has mentioned and many others is still far below international standard but we are making efforts to improve. In these efforts the Government of India, the State Governments as well as the private interests concerned will have to cooperate if there is to be a marked improvement.

SHANTILAL KOTHARI: May I know if there has been any study by the Ministry regarding tourism in this country incorporating how many times and what percentage of tourists have come to India a second time because that will reveal the effect of the arrangements in this country by the Ministry? The Minister indicated the opening of night clubs I in the private sector. May I know if there have been some offers in the last two years regarding opening some hotels in Kashmir from outside with foreign collaboration or on their own and there had been resistance to them and whether they have been asked to open in the private sector?

DR. KARAN SINGH: The first point the Member raised pertains to tourist statistics as to how many have come to India for a second time. I do not have the figures with me but there are so many instances in which people have not only come for the second time but have come very many more times also.

PROF. SHANTILAL KOTHARI: Only a per

DR. KARAN SINGH: Regarding foreign collaboration hotels in Kashmir to the best of my knowledge no such proposal has been received. I think if such a

proposal has been received I would have heard about it either as a Minister or in the previous capacity that

to Ouestions

SHRI KOTAPUNNAIAH: May I know...

SHRI PHUPESH GUPTA: I do not want to ask about night clubs. Mr. Pande can tell about it. He is an expert on night chilis.

SHRI KOTAPUNNAIAH: May I know from the Minister if it is a fact that when tourists corae to this country from abroad and when they go to place? like Madras, when everything is written including the names of the streets and pla< i in Tamil and not in English or Hindi or in any other language which they know, they find some difficulty? Will the Government consider providing them some translators to facilitate finding out the places where they wish to go?

DR. KARAN SINGH: This is a very valid point that the Member has raised. In the Ministry we have been somewhat (oncerned at the fact that not only street signs but also mile stones on the highways and various other important things are now increasingly coming up in the regional languages and that is all right-but for the foreign tourists it becomes almost impossible to know where they are. We have generally suggested in the Tourists Development Council meetings that wherever possible, in places of tourist importance, signs should also be put up in English and because this is a State subject, we cannot directly interfere but we have made this suggestion.

सरदार रघुबीर सिंह पंजहजारी : जब कोस्टी-टयशन में यह प्रोवाइड है कि स्टेट्स में उनकी रीजनल लैंग्वेज इस्तेमाल होनी चाहिए, तो सेन्टर ने कॅसे कहा कि स्टेट्स के अन्दर अंग्रेजी में भी साइनस होने चाहिए ?

डा॰ कर्ण सिंहः हमने केवल सजेशन दिया है। हमने स्टेटस को एएंगल दिया है कि जहां-जहां पर्यटक जाने हैं, वहां बहुत सुविधा हेग्गी यदि उनके वहां सहिन उनकी लैंग्वेज के साथ अंग्रेजी में भी हों।

सरदार रघुबीर सिंह पंजहजारी: दूसरे मृत्कों में भी ऐसा होता है क्या ?

डा॰ कर्ण सिंहः जी हां, होता है ।

SHRI BHUPESH GUPTA: 1 would like to know whether it is a fact that in the name oCpromotion of tourism certain hoteliers are interested in entering into most disagreeable types of collaboration with Hilton and others in order to start hotels in this country? I would like to know whether it is the policy of the Government to allow such collaboration agreements in a field where all that we require is technical knowhow and not investments and other things? If that is so, I do not know how this policy came into being. Do we have an assurance that in the hotel industry the Americans and others would not be brought in the name of promotion of tourism? Will the Maharaja—I talk about the Air India Maharaja,—not you—see that these people are not brought in?

Oral Answers

DR. KARAN SINGH: The concept of chain hotels is something which is now increasingly accepted the world over as a very important means for inci easing the flow of international tourism. In fact it is my information that even in some of the Communist countries. . .

SHRI BHUPESH GUPTA: Why bring in Communism?

DR. KARAN SINGH: I merely say that this is not a questin of ideology.

SHRI BHUPESH GUPTA: Ideology should not be brought in. I am not bringing it from an ideological point of view. We have the Ashoka Hotel wliich can do very well without foreign collaboration. I am not discouraging it. In fact Ashoka Hotel is being discouraged by certain hoteliers in order to impress upon the Government that Hilton and others should come in. Is it not a fact that 'Mother India' of Ba-burao Patel has written scurrilous articles denouncing the Ashoka Hotel with a view to pointing out that such hotels are not needed and that the private sector should run hotels in collaboration with foreigners? I would like to some assurance against such blackmailing tactics of Baburao Patel and others on behalf of the hoteliers.

DR. KARAN SINGH: I would rather not comment on Mr. Baburao Patel who is a Member of the other House but I would like to say that the public sector hotels are going to be encouraged- I have been defending them publicly ever «ince I came into this Ministry and I am determined to see that the public sector hotels are developed into as good as any oi' the private sector hotels, if not better—the existing ones and the ones that we are planning but the requirement of hotels is so great that in addition to the public sector we are also

encouraging the private sector hotels including foreign collaboration where we feel it is necessary and where we feel, that the chain bookings involve foreign collaboration.

to Questions

SHRI BHUPESH GUPTA: Kindly take us into confidence. Mr. Oberoi campaigned against the Hiltons and now suddenly he has changed his mind. I find that they are now campaigning for the Hiltons being provided.

LR. KARAN SINGH: Three foreign collaborations have been sanctioned—one in Bombay, Mr. Oberoi with tlie Sheratons, the second one is Sibsagar Estate with the Hiltons and the third one is by the Tatas with Inter-Continentals

SHRI BHUPESH GUPTA: We were supplied with papers by Mr. Oberoi to see that

श्री राजनारायण: श्रीमन, एक प्वाइट आफ आर्डर है। मैं आपके द्वारा श्री भ्षेश गुप्त से यह जानना चाहता हं कि आइडिया से प्रैक्टिस को सेपरेट कैसे किया जा अकता है। आइडिया और प्रैक्टिस तो मिल कर चलता है। इन्होंने मंद्री से सवाल पुछा तो कहा कि आइडियालाजी का प्रश्न इस समय प्रस्तृत नहीं करना चाहिये, मगर और प्रैक्टिस बराबर साथ आइंडियालाजी चलेगी। अभी अभी, श्रीमन, इन्होंने यह बिलक्ल ठीक कहा कि इस सदन में हमने इसका पूरा विरोध किया । हमको सारा मैटर श्री ओबराय ने दिया; क्योंकि होटल के बारे में हमको कोई जान-कारी नहीं, लेकिन यह मून कर आक्चर्य हुआ कि वही ओबराय मिस्टर हिल्टन के कोलोबोरेशन में बम्बई में होटल खोल रहे हैं। तो इस सदन में इस तरह से फार्स को करने का अवसर नहीं होना चाहिए ।

डा० कर्ण सिंह : वहां ओबर य और हिल्टन के साथ कोलोबोरेशन नहीं है।

the Hiltons should not be brought in. We took it up with the Prime Minister and others of the Government, Lal Bahadur Shastri was there at that time. Now we are told that the same Mr. Oberoi is being allowed to bring in the Hiltons.

DR. KARAN SINGH: No, Sir. May I clarify it? Mr. Oberoi has come into foreign collaboration in Delhi with the

Sheratons, which io another firm of foreign collaboration

Oral Answers

MR. CHAIRMAN: Next question, next question.

श्री राजनारायण : श्रीमन, इसमें आपकी व्यवस्था क्या है ? आप देखिये, आपसे मैं यह रिक्वेस्ट कर रहा हं कि करीब तीन-चार घंटे का समय इस पर सर्च हुआ है और हमारे सम्बन्ध में दर्च हुआ है, बराबर हमारा प्वॉइंट यह था कि जब अपने देश के लोग अच्छा होटल चला सकते हैं, तो विदेश का कोलोबोरेशन क्यों हो, विदेश से होटल को नयों बुलाया जाय। तो चाहे वह हिल्टन हों या चाहे शेरिटन हों, हमारे लिये तो दोनों ही विदेशी हैं।

डा० कर्ण सिंह : होटल विदेशी नहीं है, वह इंडियन होटल्स हैं, केवल उनका कोलोबोरेशन है। मैं माननीय सदस्य के लिये कह दं . . .

श्री अर्जुन अरोड़ा: विदेशियों से कोलोब) रेशन तो है।

डा० कर्ण सिह: जी हां, लेकिन होटल ता इंडियन हैं।

MR. CHAIRMAN: I will explain your point of view. The idea of Mr. Rajnarain seems to be that foreign hotels should not be encouraged and that our own hotels should be started. This is a matter of suggestion.

श्री राजनारायण: जो आदमी उसका विरोध करे वही आदमी उनके कोलीबोरेशन में खोले। एक प्वाइंट यह है।

SHRI ARJUN ARORA: You have not understood Mr. Rajnarain's point

SHRI BHUPESH GUPTA: This is not so simple. We took up the case of the Hiltons coming in. Mr. Koouka of Air-India International made an address in which Members of Parliament like us were denounced at a meeting in Srinagar. I know when the question of tourism was discussed I was denounced by him by name. I invited the attention of the Government to it. but nothing has been done against him. Now, I find foreigners being allowed to come in more and more. The Minister

Inter-Continental and in Bombay it is with the has given some startling information. When the Hilton thing was being discussed, the whole House, including Mr. Rajnarain and myself, was against foreign collaboration in hotels, be it the Hiltons, be it the Inter-Continentals or be it anybody else. Now, he has said, that, in defiance of the wishes of the House and in defiance of the wishes of the country, he has sanctioned three foreign collaborations. We opposed one. Now, with a vengenace he has sanctioned three. He has flouted the wishes of the House and .of the country. It is a serious

> DR. KARAN SINGH: There is no flouting. These three collaborations have sanctioned by the Cabinet after full and careful consideration.

SHRI M. RUTHNASWAMY: May I

श्री राजनारायण : चाहे कैबिनेट हो, चाहे डा० कर्ण सिंह हों, इससे हमारा सम्बन्ध नहीं है। हमारा कहना है कि इस सदन में सरकारी पक्ष और विरोधी पक्ष दोनों ने एक स्वर से यह कहा था कि विदेशी कोलोबोरेशन से यहां होटल न खलें और श्री ओबराय साहब ने पूरा पूरा मसाला उसके लिये हम लोगों को दिया था, पूरी जानकारी कराई थी कि उनका होटल कितना बढिया चलता है, विदेशो होटल से अच्छा चलता है। तो हमारा तकं है कि अगर कैविनेट, जब कि इस सदन में एक स्वर से राय व्यक्त की गई थी. उसके विपरोत जा कर के किसी विदेशी कोलोबोरेशन से होटल खोलने की इजाजत देता है तो यह सदन का अवमान है।

SHRI G. H. VALIMOHMED MO-MIN: I think that there should be at least a half-hour discussion on this.

SHRI ARJUN ARORA: Not Jhalf an hour, but two horns.

SHRI BHUPESH GUPTA: I will place before you all the correspondence between me and the Prime Minister that took place in this matter. We were given the impression that only in exceptional cases it would be done. It has been debated. The consensus of Parliament has been clearly violated by the Cabinet and our Minister has not taken sufficient care to sec that the wishes of Parliament are implemented. People come here to see our Taj Mahal, Mohenjo-Daro and the Ajanta caves. They do not come here to see our Ministers or the Birlas.

SHRI M. RUTHNASWAMY: May I know when it was that the House as a w.ion: opposed foreign collabroatioa in regard to hotels? A few Members may have opposed it. Did the House ever oppose this collabroation in regard to foreign hotels?

Oral Answers

(JVo reply)

SHRI ARJUN ARORA: There should be a discussion on this

MR. CHARIMAN: I will consider it. Next question.

SHR1 AKBAR ALI KHAN: Ten minutes exceeded.

MR. CHAIRMAN: The only exception I made was this and I will give you the reason. One Member was absent. Therefore, I allowed

SHRI BHUPESH GUPTA: Whatever you say, you say it after the question hour.

COURT CASES AGAINST CENTRAL GOV-ERNMENT EMPLOYEES

*4.I. SHRI CHITTA BASU: t SHRI BANKA BEHARY DAS

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Central Government employees, temporary and permanent, who participated in the September, ig, 1968 strike against whom cases are pending in the courts.
- (b) whether any case has so far been withdrawn by Government?
- (c) if so, the number and nature of such cases:
- (d) whether any instruction has been issued to different departments regarding the manner of dealing with such employees; and

if so, the nature of the instruction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Though the exact figures are not available, the approximate total number of persons arrested is 999t>. Their break up in temporary and permanent categories is not available.

The question was actually asked on the floor of the House by Shri Chitta Basu-

(b) and (c) One case under Section 4. of Essential Services Maintenance Ordinance and 188 I.P.C, invoking four accused has been withdrawn.

to Questions

(d) and (e) The instructions issued in this regard to the different departments are mentioned in the press notes released on 18th October, 1968 and 7th January, 1969, respectively (copies are placed on the Table of the House). [See Appendix LXVII Annexure No. 62.1

SHRI CHITTA BASU: Having regard to the fact that the Government in this House and the other House and on other occasions have declared that they have no vindictive attitude towards their own employees and also in view of the fact that certain State Governments, viz., Kerala, West Bengal and some other States, have pressed for the withdrawal of cases against the Central Government employees and having regard to the fact that it is necessary to create a good climate for the restoration of harmonious relations between the Government and their employees, will the hon. Minister consider it advisable, at this late stage even, to withdraw all the cases pending against the Central Government employees and rerecognise the unions which have been derecognised ealier?

SHRI VIDYA CHARAN SHUKLA: It has been the consistent policy of the Government to create a congenial atmosphere between itself and its employees. All our efforts after the strike of 19th September have been directed towards that. I have invited the hon. House's attention to various press notes that the Government have issued giving concessions and making their liberal attitude known to the people who were misled into this strike. Here again we have made our policy very clear. There is no question of any vindictiveness. We have issued instructions. . . .

SHRI CHITTA BASU: I never said that you are vindictive. All I wanted to know is whether the Government is going to withdraw all these

SHRI VIDYA CHARAN SHUKLA: If the hon. Member will have some pati" ence, I will come to that point.

MR. CHAIRMAN: He is coming to that.